

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)**


**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

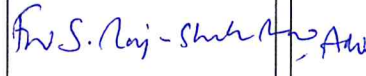

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 14/9/HDB/2021
NAME OF THE COMPANY	Mark Infrastructure Ltd
NAME OF THE PETITIONER(S)	Padmavathi Steel Traders
NAME OF THE RESPONDENT(S)	Mark Infrastructure Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manoj Sanghi	Adv.	9249585914	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. RASA SHEKHAR RAO	Adv.	90000 80052	
			


**ORDER**

Counsel for Petitioner is present.

At the request of the Respondents for filing counter as a last chance, time is granted.

List the matter on 05.04.2021.

  
Member (T)

  
Member (J)

**Binnu**